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C.A.No. 5142 OF 1998

ITEM NO.1A COURT NO.9

SECTION XII

FOR JUDGMENT

S U P R E M E C O U R T O F I N D I A
Record of Proceedings

CIVIL APPEAL NO. 5142 OF 1998

VALLIAMMAL (DEAD) BY LRS. & ORS.APPELLANT (S
)

VERSUS

SUBRAMANIAM & ORS.RESPONDENT
(S)

(HEARD BY HON'BLE ASHOK BHAN AND S.H.KAPADIA, JJ.)

Date : 31/08/2004 : This Petition was called on for pronouncement of Judgment
today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN
HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant (s)
Mr. R.N. Keshwani, Adv.

For Respondent (s)
Mr. M.A. Krishna Moorthy, Adv.

UPON hearing counsel, the Court made the following

O R D E R

Hon 'ble Mr. Justice Ashok Bhan pronounced the Judgment of the Court.

The appeal is dismissed in terms of the signed Judgment.

(Satish K. Yadav)

(Kanwal Singh)

Court Master

Court Master

(Signed Judgment (Reportable) is placed on the file)